

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:4212

ANSWERED ON:22.03.2013

SICKLE CELL DISEASE CONTROL PROGRAMME

Ahir Shri Hansraj Gangaram;Jardosh Smt. Darshana Vikram;Patil Shri C. R. ;Rathwa Shri Ramsinhbhai Patalbhai;Singh Shri Pradeep Kumar

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government proposes to launch a national programme to control Sickle Cell disease in the country;
- (b) if so, the details thereof;
- (c) whether the National Human Rights Commission (NHRC) has made certain recommendations to the Government with regard to Sickle Cell and certain other genetic blood disorders;
- (d) if so, the details thereof; and
- (e) the action taken/proposed by the Government thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ABU HASEM KHAN CHOUDHURY)

(a) & (b): Health being primarily a State subject, diagnosis and the management of these diseases are to be provided by the concerned State.

Central Institutes like AIIMS, PGI Chandigarh, Dr. RML Hospital, JIPMER Puducherry provide facilities for diagnosis and treatment of these diseases.

Under the Reproductive Child Health component of NRHM, the State and UTs can submit area specific proposal for strengthening of hospitals for inclusion of services for haemophilia, sickle cell anemia and thalassemia/genetic diseases in the State Programme Implementation Plan for the particular year.

(c) to (e): The National Human Rights Commission has informed that the Commission vide its communication dated 22.02.2013 has recommended examination of the issue of inclusion of sickle cell disease in the Schedule to the Rights of Persons With Disabilities Bill, 2012.